

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-523
IB-2272/ND/2019

IN THE MATTER OF:

Sameer Enterprises

....Applicant

V/s

Arcmate Housing Solutions Pvt Ltd

....Respondent

SECTION

U/s Sec. 9 IBC

Order delivered on 22.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None appeared on behalf of respondent. Ld. Counsel for applicant appeared and submitted that reply has already been filed which is on the record but it appears that the main application is not available on DMS. Therefore, the applicant is directed to provide the PDF file to the registry, so that it may be uploaded on the DMS.

In the meantime, the registry is directed to check the same. List the matter for final hearing on **04.03.2021**.

-sd/-

(K.K. VOHRA)
MEMBER (T)

-sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)